

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 37 OF 2016

Dated: 27th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Lalpur Wind Energy Pvt. Ltd. Appellant(s)
Versus
Karnataka Power Transmission Corporation Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mrs. Shikha Ohri

Counsel for the Respondent(s) : Ms. Pankhuri Bhardwaj for R-1 to R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **12.12.2018**.

**(S.D. Dubey)
Technical Member**

Js/kt

**(Justice Manjula Chellur)
Chairperson**